



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

Title: Press Release

Reference No.:

Date: 03/10/2018

M/s Reliance Health Insurance Limited

M/s Reliance Health Insurance Limited, a Health Insurance Company, promoted by Reliance Capital Limited (100% wholly owned), has been registered as a Health Insurer for conducting Health Insurance business, under Section 3 of the Insurance Act, 1938 with the Authority. The Certificate of Registration (Form – IRDA/R3) has been granted by the Authority on 03rd October, 2018. With this registration, the total number of Standalone Health Insurers registered with the Authority has gone up to SEVEN.

Executive Director (Health)